

**Central Administrative Tribunal
Principal Bench**

**RA No.208/2015
in
OA No.1668/2013**

New Delhi, this the 09th day of December, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Shri Anil Kumar Mehra

... Review Applicant.

(By Advocate : Shri Nilansh Gaur)

Versus

Union of India & Ors.

: O R D E R (ORAL) :

Hon'ble Mr. Justice Syed Rafat Alam, Chairman :

Shri Nilansh Gaur, learned counsel for the applicant submits that by afflux of time, this review application has rendered infructuous and, therefore, he will not press the same. It is accordingly dismissed.

**(Dr. B. K. Sinha)
Member (A)**

**(Syed Rafat Alam)
Chairman**

/pj/